

Central Administrative Tribunal, Principal Bench

O.A.No.1258/94

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 7th day of July, 1997

Kumari Seema Kumari
d/o late Shri Vishnu Kumar
Ex-Supervisor, Income Tax Department(Now deceased)
Residing at Govt. Quarter No.789
SadiqNagar
New Delhi. ... Applicant

(None for the applicant)

Vs.

1. Union of India through the
Director of Estate
Directorate of Estates
4th Floor
Nirman Bhawan
New Delhi - 110 011.

2. The Estate Officer
(Shri Raj Singh Phogat)
Directorate of Estates
4th Floor, 'B' Wing
Nirman Bhawan
New Delhi. ... Respondents

(None for the respondents)

O R D E R(Oral)

Today none appears for the parties even on the second call. On the last occasion the case was adjourned as a last opportunity. In view of the above circumstances, the application is dismissed *for* default and non-prosecution.

R.K.Ahooja
(R.K.AHOOJA)
MEMBER(A)

/rao/